

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 92 of 2020

IN THE MATTER OF:

QVC Exports Pvt. Ltd. & Ors.

...Appellants

Vs.

Cosmic Ferro Alloys Ltd. & Ors.

...Respondents

Present: For Appellants: - Ms. Namrata Basu, Mr. Abhijeet Sinha and Mr. Vikrant Panchnanda, Advocates.

For Respondents: - Mr. Abhrajit Mitra, Advocate for R1, 3, 4, 5, 7.

Mr. Naresh Balodia, Advocate for R1, 2, 3, 4, 5, 7.

Mr. Joy Saha, Advocate for R2 & 6.

Mr. Diwakar Kumar, Advocate.

Mr. Krishnendu Datta, Senior Advocate with Mr. Jishnu Chowdhury, Mr. Nipun Katyal, Advocates for R9.

Mr. Varinder Singh Dhiman, Advocate for R8.

Ms. Urmila Chakraborty, Advocate.

Company Appeal (AT) No. 93 of 2020

IN THE MATTER OF:

Neha Singh Chouhan

...Appellant

Vs.

Cosmic Ferro Alloys Ltd. & Ors.

...Respondents

Present: For Appellant: - Mr. Krishnendu Datta, Senior Advocate with Mr. Jishnu Chowdhury, Mr. Nipun Katyal, Advocates.

For Respondents: - Ms. Namrata Basu, Mr. Abhijeet Sinha and Mr. Vikrant Panchnanda, Advocates for R9, 10, 11.

Mr. Abhrajit Mitra, Advocate for R1, 3, 4, 5 & 7.

Mr. Naresh Balodia, Advocate for R1 to 5 & 7.

Mr. Joy Saha, Advocate for R2 & 6.

Contd/-.....

Mr. Diwakar Kumar, Advocate.
Mr. Varinder Singh Dhiman, Advocate for R8.
Ms. Urmila Chakraborty, Advocate for R8.

O R D E R
(Through Virtual Mode)

04.08.2020— Due to paucity of time, the matters could not be taken up.

Let both the appeals be listed 'for admission (after notice)' on 10th August, 2020 before Court No.III.

Mr. Abhijeet Sinha, learned counsel for the Respondents has brought to our notice that in the interim order dated 13th July, 2020, an error has occurred in recording the *status quo* order to be maintained in respect to shareholding and constitution of the Board of the Appellant Company which has to be read as "Respondent No.1 Company" instead of "Appellant Company".

This being a clerical error having occurred inadvertently is rectified. In last two lines of the order dated 13th July, 2020 "Respondent No.1 Company" is substituted in place of "Appellant Company".

Necessary correction be made accordingly.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V.P. Singh]
Member(Technical)

[Alok Srivastava]
Member(Technical)

Ar/G